

State Vs. Monu
FIR No. 227/2020
Under Sec. 392/394/397/34 IPC
PS Krishna Nagar

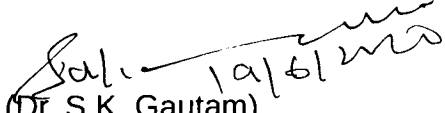
19.06.2020

Pursuance to the order no. 3919-39/D&SJ (East)/KKD/Delhi dated 15.06.2020, present application has been put up before the undersigned.

Present : Sh. Roshan Lal, Id. counsel counsel for the applicant/accused through sound system and also telephonically.
Sh. A.K. Mishra, Id. Addl. PP for the State.
Heard in part.

22.06.2020.

At request of Id. defence counsel, application be put up on


(Dr. S.K. Gautam)
ASJ-03 (East)/Spl. Duty: KKD Courts:
Delhi: 19.06.2020

State Vs. Ram Balak
FIR No. 91/2020
Under Sec. 420 IPC
PS Shakarpur

19.06.2020

Pursuance to the order no. 3919-39/D&SJ (East)/KKD/Delhi dated 15.06.2020, present application has been put up before the undersigned.

Present : Sh. Ajay Tyagi, Id. proxy counsel for the applicant/accused.

Sh. A.K. Mishra, Id. Addl. PP for the State.

Sh. Mahesh Sharma, Id. counsel for the complainant.

Heard in part.

Matter be listed on 23.06.2020 for further arguments.

Issue notice to IO to file report on or before that date.



(Dr. S.K. Gautam)

ASJ-03 (East)/Spl. Duty: KKD Courts:

Delhi: 19.06.2020

State Vs. Shoaib Khan
FIR No. 108/2019
Under Sec. 365/366/506/384/193/196/467/468/471/120-B/201/34 IPC
PS Shakarpur

19.06.2020

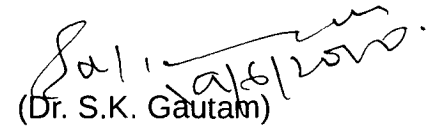
Pursuance to the order no. 3919-39/D&SJ (East)/KKD/Delhi dated 15.06.2020, present application has been put up before the undersigned.

Present : Ld. counsel counsel for the applicant/accused
through sound system.

Sh. A.K. Mishra, Id. Addl. PP for the State.

Ld. counsel for the applicant/accused seeks a date and proposes
a date as 24.06.2020.

At request, be put up on 24.06.2020.


(Dr. S.K. Gautam)

ASJ-03 (East)/Spl. Duty: KKD Courts:
Delhi: 19.06.2020

State Vs. Mohit
FIR No. 144/2018
Under Sec. 302/34 IPC
PS Gandhi Nagar

19.06.2020

Pursuance to the order no. 3919-39/D&SJ (East)/KKD/Delhi dated 15.06.2020, present application has been put up before the undersigned.

Present : Sh. C.M. Grover, Id. counsel for the applicant/accused
through sound system and telephonically.

Sh. A.K. Mishra, Id. Addl. PP for the State.

Heard in part.

At request, matter be listed on 24.06.2020 for further arguments/ *consider*

Issue notice to IO to file report about past antecedents and Jail
Suptd is also directed to file report about conduct of applicant/accused.

S.K. Gautam
(Dr. S.K. Gautam)


ASJ-03 (East)/Spl. Duty: KKD Courts:
Delhi: 19.06.2020

State Vs. Mohd. Shavez
FIR No. 167/2018
Under Sec. 395/397/412/120-B IPC
PS Preet Vihar

19.06.2020

Pursuance to the order no. 3919-39/D&SJ (East)/KKD/Delhi dated 15.06.2020, present application has been put up before the undersigned.

Present : Sh. Abdul Shamim Khan, Id. counsel for the applicant/accused.
Sh. A.K. Mishra, Id. Addl. PP for the State.
Heard in part.
Matter be listed on 23.06.2020 for further arguments.
TCR be produced on that date.


(Dr. S.K. Gaütam)
ASJ-03 (East)/Spl. Duty: KKD Courts:
Delhi: 19.06.2020

State Vs. Kashish Chauhan
FIR No. not known
Under Sec. Not known
PS Krishna Nagar

19.06.2020

Pursuance to the order no. 3919-39/D&SJ (East)/KKD/Delhi dated 15.06.2020, present application has been put up before the undersigned.

Present : Sh. Brij Pal Singh, Id counsel for the applicant.
Sh. A.K. Mishra, Id. Addl. PP for the State
with SI Suman Kumar.

Reply filed.

Heard. Perused.

This is an application seeking anticipatory bail moved for the applicant.

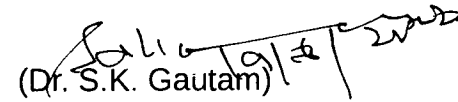
It is submitted by the Id. counsel for the applicant that missing girl has married with the applicant with her own free will and consent after eloping from her parental home.

It is reported that till that no FIR has been registered against the applicant.

Under the over all circumstances, present application stands dismissed being pre mature and not maintainable.

Copy dasti, as prayed.

Be consigned to RR.


(Dr. S.K. Gautam)
ASJ-03 (East)/Spl. Duty: KKD Courts:
Delhi: 19.06.2020

State Vs. Tribhuvan @ Preet
FIR No. 886/2016
Under Sec. 498A/4-6/420/494/377/34 IPC
PS Shakarpur

19.06.2020

Pursuance to the order no. 3919-39/D&SJ (East)/KKD/Delhi dated 15.06.2020, present application has been put up before the undersigned.

Present : Sh. Tribhuwen Kr. Kaushik @ Preet, Id counsel
for the applicant/accused.

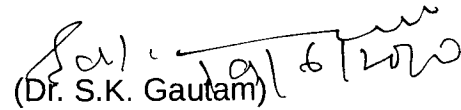
Sh. A.K. Mishra, Id. Addl. PP for the State.

Status Report filled. Perused.

Heard in part.

At request, in view of the circumstances, present application be put
up on 22.06.2020.

Meanwhile issue notice to IO and complainant as well to appear in
person on NDOH.


(Df. S.K. Gautam)

ASJ-03 (East)/Spl. Duty: KKD Courts:
Delhi: 19.06.2020

State Vs. Amar Pandit
FIR No. 26/2019
Under Sec. 364-A IPC
PS PIA

19.06.2020

Pursuance to the order no. 3919-39/D&SJ (East)/KKD/Delhi dated 15.06.2020, present application has been put up before the undersigned.


Present : Sh. Arun Sharma, Id counsel for the applicant/accused through sound system and also telephonically.

Sh. A.K. Mishra, Id. Addl. PP for the State.

Heard in part.

At request of the Id. counsel for the applicant/accused, in view of the circumstances, present application be put up on 23.06.2020.

Meanwhile IO to file report about past antecedents of the applicant/accused and Jail Suptd to file report about conduct of the applicant/accused by NDOH.


(Dr. S.K. Gautam)

ASJ-03 (East)/Spl. Duty: KKD Courts:
Delhi: 19.06.2020

State Vs. Rahul Kumar etc
FIR No. 02/2015
Under Sec. 308/324/452/427/506/34 IPC
PS Mandawali

19.06.2020

Pursuance to the order no. 3919-39/D&SJ (East)/KKD/Delhi dated 15.06.2020, present application has been put up before the undersigned.

Present : Sh. G.S. Singh, Id. counsel for the applicants/accused persons.
Sh. A.K. Mishra, Id. Addl PP for the State.

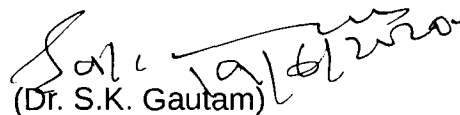
Heard in part.

It is submitted by the Id. counsel that in the present matter applicants/accused persons have been held guilty vide judgment passed in the present matter and then matter was listed for arguments on the point of sentence. But on account of Covid-19 and scenario, arguments on the point of sentence could not be heard and hence, prayed for disposal of the matter at earliest.

Under the over all circumstances, present application be listed on 20.06.2020 at 2 p.m..

Jail Suptd is directed to produce the applicants/accused persons on 20.06.2020 at 2 p.m. through Video Conferencing.

TCR be also produced on that date.



(Dr. S.K. Gautam)

ASJ-03 (East)/Spl. Duty: KKD Courts:
Delhi: 19.06.2020

State Vs. Amanpreet Singh@ Pina
FIR No. 302/2019
Under Sec. 302/201/34 IPC
PS Geeta Colony

19.06.2020

Pursuance to the order no. 3919-39/D&SJ (East)/KKD/Delhi dated 15.06.2020, present application has been put up before the undersigned.

Present : Ld. counsel for the applicant/accused.
Sh. A.K. Mishra, Id. Addl. PP for the State.

Heard in part.

Matter be listed on 23.06.2020 for further arguments.

TCR be produced on that date.


(Dr. S.K. Gautam)

ASJ-03 (East)/Spl. Duty: KKD Courts:
Delhi: 19.06.2020

State Vs. Karambir @ Fauji
FIR No. 387/2019
Under Sec. 395/397/412/120-B/34 IPC
& 27/25 Arms Act
PS Geeta Colony

19.06.2020

Pursuance to the order no. 3919-39/D&SJ (East)/KKD/Delhi dated 15.06.2020, present application has been put up before the undersigned.

Present : Sh. Hari Shankar, Id. counsel for the applicant/accused.

Sh. A.K. Mishra, Id. Addl. PP for the State.

Present application has been put up before the undersigned on transfer as the matter pertains to this court.

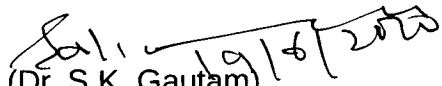
Heard in part.

Ld. counsel for the applicant/accused prayed for summoning of report from Jail Suptd for conduct and behaviour of the applicant/accused and proposes a date as 23.06.2020.

At request, matter be listed on 23.06.2020 for further arguments.

Meanwhile Jail Suptd is directed to file report about behaviour and conduct of the applicant/accused.

Apart from that, bail order of other inmates and TCR be also produced on that date.



(Dr. S.K. Gautam)
ASJ-03 (East)/Spl. Duty: KKD Courts:
Delhi: 19.06.2020

State Vs. Izhar Ahmed etc.
(Sonu Verma)
FIR No. 134/2017
Under Sec. 302/392/397/411/34 IPC
PS Pandav Nagar

19.06.2020

Pursuance to the order no. 3919-39/D&SJ (East)/KKD/Delhi dated 15.06.2020, present application has been put up before the undersigned.

Present : Mst. Ifat Sultana, Id. counsel for the applicant/accused through sound system and telephonically and informed that she is found Covid 19 positive.
Sh. A.K. Mishra, Id. Addl. PP for the State.
Ld. counsel seeks a date.
At request, be listed on 25.06.2020.


(Dr. S.K. Gautam)
ASJ-03 (East)/Spl. Duty: KKD Courts:
Delhi: 19.06.2020